

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P.(IB)-4417(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.06.2019**

NAME OF THE PARTIES: CBRE South Asia Pvt. Ltd

V/s

Supreme Housing & Hospitality Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

19. C.P.(IB)-4417(MB)/2018

Both sides present. The counsel for the petitioner seeks time to file
rejoinder. Time granted. List this matter on 08.07.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

/PS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)